

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOKSABHA

**UNSTARRED QUESTION NO.3145
TO BE ANSWERED ON 31.12.2018**

ITIs

3145 SHRI NIHAL CHAND:

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) The details of the Industrial Training Institutes in the country at present State/UT-wise;
- (b) Whether the Government is satisfied with the quality of training being given by the present Industrial Training Institutes;
- (c) If not, the steps, being taken by the Government to improve the quality;
- (d) Whether the Government proposes to open more Industrial Training Institutes in the country;
- (e) If so, the details thereof, UT/State-wise including Rajasthan; and
- (f) If not, the reasons therefor?

ANSWER

**MINISTER IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI ANANTKUMAR HEGDE)**

(a) There are **15044** Industrial Training Institutes (ITIs) functioning in the country, affiliated with National Council of Vocational Training. The details of State/UT wise is attached at **Annexure I**.

(b) & (c) Directorate General of Training under Ministry of Skill Development and Entrepreneurship has been making continuous efforts to improve the quality of training being offered by the ITIs functioning in the country, which includes:

- i. Prescribing new Affiliation Norms for ITIs for quality training.
- ii. Regular inspection of ITIs and de-affiliation of ITIs to weed out ITIs not conforming to the NCVT norms & standards.
- iii. ISO 29990 Certification of ITIs to raise the overall quality and standards.
- iv. Grading of ITIs to evaluate their performance.

- v. Introduction of new trades & removal of obsolete trades for industry relevance.
- vi. Regular up-gradation of training content of ITI curriculum as per industrial requirement
- vii. Aligning the course of CTS to National Skills Qualification Framework (NQSF)
- viii. Implementation of 'Dual System of Training' in ITIs leading to better ITI – Industry linkage.
- ix. Training and re-training of ITI Instructors.
- x. Up gradation of infrastructure of ITIs through following centrally funded schemes:
 - (i) World Bank assisted Vocational Training Improvement Project (VTIP).
 - (ii) Up-gradation of 1396 Government ITIs through PPP.
 - (iii) Up-gradation of existing Government ITIs into Model ITIs.

(d) to (f) Vocational Training is a concurrent subject under the Constitution wherein the Central Government is entrusted with the responsibility of formulation of policy, laying down training standards, norms. New ITIs (Govt./Pvt.) are setup under administrative control of concerned State Directorate/Union Territory. DGT has been taking prompt action on receipt of proposal from the State/ UT for opening of new ITIs.

ANNEXURE-I

STATE/UT WISE DETAILS

ITI COUNT AS ON DATED-26.12.2018		
Sl.No	State/District	ITI Count
1	Andaman & Nicobar Islands	3
2	Andhra Pradesh	506
3	Arunachal Pradesh	6
4	Assam	30
5	Bihar	1219
6	Chandigarh	2
7	Chhattisgarh	227
8	Dadra & Nagar Haveli	1
9	Daman & Diu	2
10	Delhi	59
11	Goa	15
12	Gujarat	418
13	Haryana	399
14	Himachal Pradesh	251
15	Jammu and Kashmir	38
16	Jharkhand	273
17	Karnataka	1543
18	Kerala	631
19	Lakshadweep	1
20	Madhya Pradesh	1051
21	Maharashtra	952
22	Manipur	1
23	Meghalaya	7
24	Mizoram	3
25	Nagaland	2
26	Odisha	635
27	Puducherry	15
28	Punjab	372
29	Rajasthan	1907
30	Sikkim	3
31	Tamil Nadu	571
32	Telangana	293
33	Tripura	19
34	Uttar Pradesh	3148
35	Uttarakhand	181
36	West Bengal	260
	Total	15044
